

any information as to how far they are from the border?

SHRIMATI LAKSHMI N. MENON: I have not got the information just now.

PEACE TALKS WITH HOSTILE NAGAS IN NAGALAND

- *39. { SHRI A. M. TARIQ:†
SHRI BHUPESH GUPTA:
SHRI JAGAT NARAIN:
SHRI A B VAJPAYEE:
SHRI CHANDRA SHEKHAR:
SHRI S C DEB:
SHRI FARIDUL HAQ
ANSARI:
SHRI P. L. KUREEL URF
TALIB:
SHRI I. K. GUJRAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Rev. Michael Scott and Shri Jayaprakash Narayan had recently conducted peace talks with hostile Nagas in Nagaland;

(b) if so, whether they sought prior permission from the Central Government for conducting these talks;

(c) what is the reaction of the Nagaland Government and the hostile Nagas to such talks;

(d) whether Naga rebel leader Phizo had given any undertaking before the peace talks started; and

(e) what is the progress so far made in the talks?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI N. MENON): (a) The 'Peace Mission', of which Rev. Michael Scott and Shri Jayaprakash Narayan are members, has been discussing terms for the suspension of operations, with the hostile Nagas.

(b) and (c) The Peace Mission has been contacting the hostile Nagas with the approval of the Government of India and of the Government of Naga-

†The question was actually asked on the floor of the House by Shri A. M. Tariq.

land. The hostile Nagas were also ready to talk to them.

(d) No, Sir.

(e) The Peace Mission has been able to secure an agreement by which there will be suspension of operations with effect from midnight of the 5th/6th September, 1964.

SARDAR SWARAN SINGH: Sir, I may add that this suspension has actually taken place from the midnight of 5th and 6th September.

SHRI A. M. TARIQ: May I know what is the *locus standi* of one Mr. J. P. Narayan and Mr. Michael Scott? Is it the policy of the Government of India to recognise every Tom, Dick and Harry for negotiations?

(Interruptions.)

SHRI P. N. SAPRU: It is a serious reflection, I strongly protest against it.

SHRIMATI LAKSHMI N. MENON: That would be expunged.

SHRI A. M. TARIQ: It is my parliamentary right. For me Mr. Michael Scott is neither an Indian nor a Naga. I would like to know what is his *locus standi* in this matter. I would also like to know why the word 'truce' has been used with reference to Naga rebels. The word 'truce' is used when two countries are at war with each other. I would like to know the position of the Government of India in using the word 'truce' between Nagas and the Government of India.

SHRIMATI LAKSHMI N. MENON: Sir, first I refer to the members of the Peace Mission about whom such derogatory remarks were made. They are four persons who are respected very much. About Shri Jayaprakash Narayan I would say I take very strong exception to the language used by the hon. Member.

SHRI A. M. TARIQ: I will withdraw it on one condition. In reply to a previous question the Minister of External Affairs said that we should not take seriously any individual.

(Interruption.)

DR. GOPAL SINGH: It is an insult.

SHRIMATI LAKSHMI N. MENON: His status is that he has been specially requested by the Committee of Nagas who were very keen on bringing about a peaceful settlement within their territory and with the concurrence of the Government of India and the concurrence of the Nagaland Government the Reverend Michael Scott and Shri Jayaprakash Narayan were included in the Peace Mission. I think they have done excellent work. As a result of it we are able to have this truce. The hon. Member objects to the word "truce". I really do not know what other word we can substitute when there have been hostilities between two groups.

DR. ANUP SINGH: Cessation of hostilities.

SHRIMATI LAKSHMI N. MENON: It is a question of semantics. You can use one word or the other. They have been able to bring about unity. It is really going to solve the problem. It has been difficult of a solution for a long time.

SHRI BHUPESH GUPTA: Now, let us not quarrel about the word "truce". We have truce in this House also sometimes. Now, the position is I would like to know from the hon. Minister what are the basic principles on which the talks are conducted. We are all interested in a political solution of the problem. May we have some idea about the basic proposals on which the talks are being conducted and which the Government want to promote? In this connection we would like to know whether the Government have received any communication from the Naga prisoners in the Hazaribagh Central Jail expressing their views and resolution with regard to these talks and other things.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

सिनेमा प्रदर्शनों के प्रभावों का सर्वेक्षण

*३६. श्री विमलकुमार मन्नालालजी चौरङ्गिया : क्या सूचना तथा प्रसारण मंत्री ३ दिसम्बर, १९६३ को राज्य सभा में तारांकित प्रश्न संख्या २८० के दिये गये उत्तर को देखेंगी और यह बताने की कृपा करेंगी कि :

(क) सिनेमा प्रदर्शनों के समाज पर पड़ने वाले प्रभाव का बम्बई में जो सर्वेक्षण किया गया था उसकी रिपोर्ट का विवरण क्या है ; और

(ख) सर्वेक्षण की रिपोर्ट से भारत सरकार किस निष्कर्ष पर पहुंची है ?

†[SURETY ON EFFECTS OF FILM EXHIBITIONS

*36. SHRI V. M. CHORDIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the answer given to Starred Question No. 280 in the Rajya Sabha on the 3rd December, 1963 and state:

(a) what is the content of the report of the survey conducted in Bombay to ascertain the effects of film exhibitions on society; and

(b) what conclusions the Government of India arrived at from the survey report?]

सूचना तथा प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) : (क) इस रिपोर्ट का सारांश राज्य सभा की मेज पर रखा जा रहा है । (देखिये परिशिष्ट उल्लेख, अनुपत्र संख्या ३)

(ख) यह सर्वे नमूने के तौर पर ही किया गया था और बृहत्तर बम्बई के १० साल से अधिक की आयु के केवल

†[] English translation.